

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No.127

IA(I.B.C)/ 301 (CH)2024, IA(I.B.C)/ 302 (CH)2024, IA(I.B.C)/ 824(CH) 2024  
in  
C.P. (IB)/225(CH)2022  
(Admitted)

**IN THE MATTER OF:**

Konkan Agro Marine Industries Pvt Ltd

...Petitioner

Vs.

Jammu and Kashmir Cements Ltd.

...Respondent

**Under Section:** 9, 12(2), 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today,  
hence the matter is adjourned to 11.06.2024.

Sd/-  
Court Officer

Preeti  
23.04.2024